

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-2211
ANSWERED ON- 15/12/2023

BALI DECLARATION

2211. SHRI RAVIKUMAR D

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the Bali declaration by G20 countries underscores the importance of upholding International law and multilateral system for maintaining peace and stability, if so, the stand of Government in this regard;
- (b) whether the Government is considering to sign the UN declaration and Protocol on Refugees; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a) The G20 Bali Leaders' Declaration, in its Paragraph 4, stated that "It is essential to uphold international law and the multilateral system that safeguards peace and stability". The G20 Bali Leaders' Declaration was adopted by consensus among all G20 members, including India.

(b & c) No such proposal is under consideration. India regards 1951 UN Convention on Refugees and its 1967 Protocol as a partial regime that does not take into account conditions of refugee flows in developing countries and does not address questions of mixed flows.
